

**In the National Company Law Tribunal, Jaipur**

**IB No. 726(ND)/2018**

**TA No. 62/2018**

**UNDER SECTION 230-232 OF COMPANIES ACT, 2013**

**In the matter of:**

**Manohar Karam Chandani** ..... Applicant/Petitioners

**VS.**

**M/s Balajidham Build Estates Pvt. Ltd.** .....Respondent

**Order delivered on 14.09.2018**

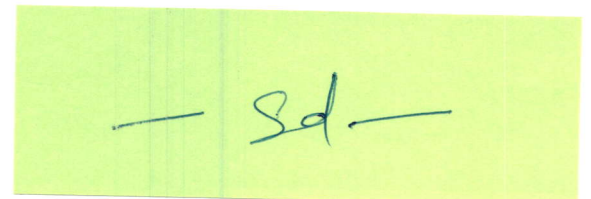
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Amod Agarwal, Adv.

**ORDER**

Due to paucity of time, the matter was not able to be taken up. Post the matter on 20.09.2018.



**(R. Varadharajan)**  
**Member (Judicial)**